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25.	Use of Plastics in Agriculture.
26.	Development of Commercial Floriculture.
27.	Development of Mushroom.
28.	Integrated Development of Tropical, Arid Temperate Zone Fruits.
29.	Integrated Development Programme of Cashewnut.
30.	Development of Root & Tuber Crops.
31.	Development of Betalvine.
32.	Development of Vegetables.
33.	Integrated Development of Spices.
34.	Training and Extension (Fisheries).
35.	Inland Fisheries Statistics.
36.	Fish Farm Development Agencies.
37.	Inland Fish Marketing.
38.	National Welfare of Fishermen.
39.	Investment in Debentures of LDBs.
40.	Non Overdue Cover Scheme.
41.	Agriculture Credit Stabilisation Fund.
42.	Assistance to Women's Cooperatives.
43.	Timely Reporting Scheme.
44.	Improvement of Crop Statistics.
45.	Livestock Census.
46.	Agricultural Census.

MPLADS

5817. SHRI RAM TAHAL CHAUDHARY :
SHRI RAJIV PRATAP RUDY :
SHRI SRIBALLAV PANIGRAHI :
SHRI HARIN PATHAK :
SHRI R.L.P. VERMA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any assessment has been made of the works done under MPs Local Areas Development Scheme;

(b) if so, the details thereof;

(c) whether number of irregularities regarding the over estimation of cost of projects or of other sorts have been detected;

(d) if so, details thereof;

(e) whether the Government propose to get them investigated; and

(f) if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) :
(a) and (b) After a good deal of consultations and discussions, the guidelines for the Scheme were revised only three months back. Information regarding implementation of the Scheme is received from the District Collectors from time to time.

As per the information received from the District Collectors, out of Rs. 2350.75 crores released during 1993-94 to 1996-97, an amount of Rs. 1069.07 crores has been spent till 6.5.1997.

(c) to (f) Some cases of irregularities in MPLADS funds have been reported. In such cases, the matter is taken up with the concerned District Collectors/the State Governments.

ISI Activities in U.P.

5818. PROF. OMPAL SINGH NIDAR :
SHRI JAGATVIR SINGH DRONA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Uttar Pradesh main ISI ki Aatanki Gatividhiyon key Sanket Mile" appearing in *Dainik Jagran* dated January 10, 1997;

(b) if so, whether the State Government has made any request to the Union Government to provide assistance in this regard; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) *Dainik Jagran* dated January 10, 1997 (Delhi Edition) does not carry any newsitem captioned "Uttar Pradesh Main ISI Ki Atanki Gatividhiyon Key Sanket Miley".

(b) and (c) In view of the above position, does not arise.

Child Rackets

5819. SHRI PANKAJ CHOWDHARY :
SHRIMATI KETAKI DEVI SINGH :
SHRIMATI RATNMALA D. SAVANOR :
SHRI DINESH CHANDRA YADAV :
SHRI RAJIV PRATAP RUDY :
SHRI N.J. RATHWA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have identified the gang involved in sending persons/children to gulf countries for providing employment;

(b) if so, the number of persons arrested in this connection;

(c) whether any action plan has been formulated by the Government to stop such incidents in future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) According to information available, some children, mostly handicapped, hailing from Murshidabad District of West Bengal, had gone to Saudi Arabia on Haj/Umrah Visas arranged by organised gangs engaged in human trafficking. On the request of the Ministry of External Affairs, the Govt. of West Bengal has set up an investigation team under the Criminal Investigation Department to conduct a detailed enquiry into the operation of these gangs. On the basis of preliminary investigations, nine persons have been arrested so far.

(c) and (d) The Government is gravely concerned at such incidents. While minimising any inconvenience to pilgrims, it is determined to ensure that only bonafide cases of children accompanying parents for pilgrimage should be permitted. Instructions have been issued to tighten procedures and adopt stricter measures to ensure that children travelling abroad are indeed accompanying their parents and not being taken by any one else.

[English]

Demonstration by Kalandars

5820. SHRIMATI KETAKI DEVI SINGH:
SHRI L. RAMANA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether hundreds of Kalandars and Bavelias who earn their livelihood by showing the acrobatics of Bear, Monkey, Parrot, Starlin etc. held demonstration recently;

(b) if so, the demands made by them;

(c) whether the Government have considered over their demands; and

(d) if so, the details thereof?

The MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) They demanded restoration of licence for trade and permission to keep animals and birds for entertainment if no alternative employment is given.

(c) and (d) Since trade with respect to scheduled birds and animals are prohibited as per Wildlife (Protection) Act, 1972, their demand could not be acceded to by the Government.

Voluntary Organisations

5821. DR. Y.S. RAJASEKHARA REDDY : Will the Minister of WELFARE be pleased to state:

(a) the names of voluntary organisations in Andhra Pradesh receiving financial assistance from the Ministry;

(b) the amount of financial assistance sought by these institutions and actual funds sanctioned to them during the last two years;

(c) the criteria adopted for sanctioning funds;

(d) the amount proposed to be provided in 1997-98; and

(e) the names of organisations that have been blacklisted during the last two years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) A Statement-I is enclosed.

(c) Funds are sanctioned as per norms and guidelines of the scheme concerned.

(d) NGO's-wise allocation is not made.

(e) A Statement-II is enclosed.

Statement-I

Sl.No.	Name of the NGO	Amount Released in	
		1995-96	1996-97
(1)	(2)	(3)	(4)
<i>Welfare of Scheduled Castes</i>			
1.	Sudar Edcl. Dev. Society, Hyderabad.	1.76	2.95
2.	New Gandhi All India Forum for Socio Economic Growth Studies, Hyderabad.	1.58	1.29
3.	Telangana Weaker Sections Dev. Society, Hyderabad.	-	8.64